

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 19/BB/2018	-	For compliance	Rule 6 of IB	M/s Flemingo Airport Retails Ltd Vs M/s Carvan Evolved Carft Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Vanessa H.

Shri Ratakonda Murali
Adv for Petitioner
Indus Law
8147704451

ORDER

Counsel for Petitioner is present. She has filed memo alongwith annexure. She has filed track record of postal website that, notice was served on Corporate Debtor. None appeared for Corporate Debtor. Corporate Debtor is therefore treated as absent. Counsel requested the Tribunal to address a letter to the IBBI-New Delhi for suggesting the name of IRP. Registry is directed to address a letter to IBBI-New Delhi for suggesting the name of IRP in this case. List it on 12/03/2018.

Ashok Kumar Mishra
Member (T)

Shri Ratakonda Murali
Member (J)